NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/25/2016

NAME OF THE PETITIONER(S)

: Mekuba Petroleum India P. Ltd and 3 others

NAME OF THE RESPONDENT(S)

: Wynn's Mekuba India P. Ltd and 5 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

SIGNATURE

DESIGNATION

REPRESENTATION BY WHOM

FOR TK Braskal Penyadaishim N

Shiretha Vasudevas

FOR A.K. MYLSHMY

P.M. VATSALA

counsel for 2nd respondent

counsel for

Politioner

- FOR PREETI MOHAN

GURU DHANANSAY

COUNSEL FOR

R4 x R5

<u>ORDER</u>

Ms P M Vatsala, counsel for petitioner present. Ms Shweta Vasudevan, counsel for R2 and Shri Guru Dhananjay, counsel for R4 & R5 are present. Counsel for petitioner sought time for submitting the copy of the order of withdrawal of the civil suit. At request time extended finally for final arguments. Put up on 17.01.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy)

Member (Judicial)